

**PUNJAB VIDHAN SABHA**  
**BULLETIN No. 7**

Wednesday, the 29<sup>th</sup> June, 2022  
(From 02.30 P.M to 05.50 P.M.)

**1. Questions**

- (a) At the outset, Postponed Starred Question No. 280 was taken up, on which two supplementaries were made.

**(b) Starred Questions:**

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	8	-	1	11	20

**(c) Unstarred Questions: 8**

**2. Papers to be laid on the Table**

The Education Minister laid papers on the Table of the House, mentioned at Sr. No. I to XV as shown under Item No. I-A in today's List of Business.

**3. Welcome Announcement by the Hon'ble Speaker**

The Hon'ble Speaker informed the House regarding the presence of Shri Raghav Chadha, Hon'ble Member, Rajya Sabha, respectable mother and other family members of Hon'ble Chief Minister, Sardar Babu Singh Maan (Maan Maraarhan Wala), eminent lyricist and Shri Niranjan Pujari, Hon'ble Finance and Parliamentary Affairs Minister, Odisha in the House and welcomed them on behalf of the entire House.

**4. Budget Estimates for the year 2022-23\**

Resumption of Discussion on the Budget Estimates for the year 2022-23.

Shri. Aman Arora, Aam Aadmi Party, while taking part in the discussion spoke for 28 minutes.

The Chief Minister, while taking part in the discussion spoke for 32 minutes.

The Finance Minister, by way of reply to the discussion spoke for 38 minutes.

**5. Financial Business**

**i. Discussion and Voting on the Demands for Grants relating to the Budget Estimates for the year 2022-23.**

Demand No. 1 to 42 as listed in the List of Business were put to the vote of the House and carried unanimously.

**ii. The Punjab Appropriation (No. 2) Bill, 2022**

The Finance Minister introduced The Punjab Appropriation (No. 2) Bill, 2022 and also moved that the Bill be taken into consideration at once.

The Motion was put to the vote of the House and carried unanimously.

During clause-wise consideration of the Bill, clauses 2 to 4 as there was no amendment therein, collectively, schedule, clause 1 and the title were put to the vote of the House and carried unanimously.

The Motion moved by the Finance Minister that "The Punjab Appropriation (No. 2) Bill, 2022 be passed" was put to the vote of the House and carried unanimously.

The House, then adjourned till 10.00 A.M. on Thursday, the 30th June, 2022.

**CHANDIGARH:  
THE 29<sup>th</sup> JUNE, 2022**

**SURINDER PAL  
SECRETARY**